

entitled to have facilities for screening documentary and feature films. Under normal diplomatic practice, practically all the important diplomatic and consular missions in India have such facilities.

(b) Yes Sir. Foreign missions in India have the freedom to employ local agencies/individuals to screen films on their behalf on a remunerative basis as a commercial transaction.

If, however, filming facilities or such remunerative arrangements affect India's interests negatively in any manner the government has the necessary means to take remedial action both in relation to the diplomatic mission concerned and such agencies/individuals.

Encouragement to States for starting their own Shipping Lines

5564. SHRI CHINTAMANI JENA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are giving encouragement to the States through their plan to start their own shipping lines, in view of the fact that a large number of private and foreign shipping companies corner a large volume of shipping business ; and

(b) if so, whether existing state owned companies have received any assistance from Central Government to improve their Shipping Industry ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) Ship acquisition is a commercial decision to be taken by a shipping company whether under the Public Sector or a Private Sector. Whenever ship acquisition proposals are

received by Shipping Development Fund Committee, they are examined on merits taking into account the viability etc. and thereafter the S.D.F.C's recommendations are examined by Government and decisions conveyed.

(b) The Karnataka Shipping Corporation and the Kerala Shipping Corporation have been granted financial assistance.

Coach Manufacturing Unit

5565. SHRIMATI JAYANTI PATNAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have a proposal to set up some new railway coach manufacturing units during the Sixth Plan Period ;

(b) if so, the total number of such railway coach manufacturing units proposed to be set up during the above plan period ;

(c) the name of the places where such coach manufacturing units are proposed to be set up ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN). (a) and (b) A proposal is under consideration for setting up a new Railway Coach Manufacturing Unit during the 6th Plan. The proposal has been forwarded to the Planning Commission for their clearance of the Project.

(c) and (d) On receipt of the Planning Commission's clearance, a Project Report will be prepared to include scope, cost location etc. of the proposed new Railway Coach Production Unit.